COMPREHENSIVE TRAFFIC SURVEY

\*386. SHRI JUGAL KISHORE: Will Ihe Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) whether it is a fact that a comprehensive traffic survey of Delhi is being made for greater safety of road users; and

(b) if so, what is that project and when it is to materialise?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). Presumably, the hon. Member is referring to the survey carried out recently by the Study Group appointed under the auspices of the Indian Institute of Public Administration to study the mass transport problems in Delhi. The recommendations made by Study Group are under the consideration of the Delhi Administration.

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि इन बसेज से ज्यादा एक्सीडेंट्स होते हैं, इसका क्या कारण है ?

श्री राज बहादुर : इस कमेटी ने जो स्टडी की है वह तो परिवहन के संगठन के बारे में वी है श्रीर उसके बारे में कुद्र सिफारिशें की है ऐक्सीडेंट्स के बारे में ग्रलग कोई जांच हई हो, तो उसका मुझे पता नहीं ।

SHRIMATI T. NALLAMUTHU RAMAMURTI: In English please.

SHRI RAJ BAHADUR: The object with which the Study Group was appointed was to study the organisation and working of the transport system in Delhi, to study the problems and to find out remedies.

श्वी राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कुपा करेंगे कि क्योंकि एक्सीडेंटस ज्यादातर इन बसेज से होते हैं. इस जिये इस के बारे में कोई जांच कराने क। उनका विचार है ?

श्री राज बहादुर : समय मसय पर पुलिस के कर्मचारी और परिवहन के कर्मचारी इस बात पर आपस में विचार करते रहते हैं और जो वे मुझाव देते हैं उनपर अमल भी किया जाता है ।

SHRI JUGAL KISHORE: May I know whether there is any proposal to widen the narrow roads in the city?

SHRI RAJ BAHADUR: I think that is being undertaken as and when and vhere possible.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is the Minister takinff any steps to carry this idea to the whole of India, to all the States, to undertake a survey of road accidents and to bring about the necessary remedies?

SHRI RAJ BAHADUR: That is a suggestion which will be borne ia mind.

श्रीमती सावित्री निगम : इस सर्वेक्षण के आधार पर जो बातें पाई गई श्रौर जिनके ढारा, बहुत कुछ, ऐक्सीडेंट्स में कमी लाई जा सकती है, उन सिफारिशों को कब तक लाग किया जायेगा ?

श्री राज बहादुर : मै पुन: निवेदन कर दूं कि ऐक्सीडेंट्स का विषय इस स्टडी-प्रुप के ग्रधीन नहीं था । परिवहन के सम्बन्ध में सम्पूर्ण संगठन श्रीर सम्पूर्ण कार्यवाही का विषय इस स्टडी-ग्रुप के ग्रधीन था श्रीर उसके बारे में २७ सिफारिशें इसने की हैं, जो विचाराधीन हैं ।

## DIRECT TRAIN BETWEEN BHUJ AND Ahmedabad

•387. SHRI BABUBHAI M. CHINAI: Will the Minister of RAILWAYS b« pleased to. state:

(a) whether the Western Railway authorities have agreed to run a direct

train between Bhuj and Ahmedabad, and if so, the reasons for the delay in starting it;

(b) whether for running a direct train between Bhuj and Ahmedabad, it is necessary to effect any change in the timings of the 32 Down Janta Express;

(c) if so, whether suitable adjustments In the timings are being made in the time-table which is to be effective from April, 1959; and

(d) if the answer to part (b) above be in the negative, what are the difficulties in the way of the authorities doing so?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) No.

(b) and (c). Do not arise.

(d) There is no traffic justification for a direct train between Bhuj and Ahmedabad.

## SINKING OF COUNTRY CRAFTS NEAR KANDLA

♦388. SHRI BABUBHAI M. CHINAI: Will Minister of TRANSPORT AND the COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the recent sinking of two country crafts, viz., "Panchtani" and "Dault-pasa", in the creek of Tuna Bunder near Kandla;

(b) if so, whether Government have instituted any enquiry into the causes of these incidents; and

(c) if the reply to part (b) above be in the affirmative, what are the results of the enquiry?

THE MINISTER OF STATE IN THE TRANSPORT AND MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (c). A statement is laid On the Table of the Sabha.

## to Ouestions

## STATEMENT

Yes. Two sailing vessel\* (a) "Daultpasa" "Panchtani" and were grounded near Tuna Bunder on 9th December 1958 and 27th December 1958 respectively. The "Daultpasa" was subsequently refloated. The "Panchtani" capsized and when the high tide set in it was flooded and it sank.

(b) and (c). Yes. The enquiry revealed that in both cases the vessels were grounded because they have not been able to make sufficient speed to reach Tuna Bunder at high water.

SHRI BABUBHAI M. CHINAI: Out of these two vessels, may I know whether the owner of the vessel which sank had approached Government for necessary assistance, whether high charges were asked for and whether a bond of the value of the tug was asked for?

SHRI RAJ BAHADUR: The owner of the sailing vessel "Panchtani" which sank approached the Port authorities for assistance and he was asked for the payment of hire charges for the tug or a launch and also a security deposit or insurance charges to cover the cost of the tug or the launch.

SHRI BABUBHAI M. CHINAI: May I know whether the charges which have been asked for, according to the rules, are reasonable or whether there is any scope for any reduction in these charges?

SHRI RAJ BAHADUR: The rules do not permit any relaxation of the prescribed charges and they are reasonable hire charges as well as insurance charges to cover the risk that may be involved to the launch or to its personnel.

SHRI B. SHIVA RAO: May I know whether there is any register maintained of the country craft plying along our coast, and are any efforts being made or contemplated to» modernise the country craft industry